

Title: Need to include the lower/middle Income Group people into the housing schemes of the Chandigarh Union Territory.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, one section of the society, which has often missed out on housing schemes of the Chandigarh Union Territory Administration or the Chandigarh Housing Board, is the Lower Middle Income Group/ the Lower Income Group. Nothing has ever been done for them.

So, I urge upon this Government to take immediate steps in this direction so that in future, a contributory scheme is prepared wherein those people could contribute something, the employer could contribute something and a corpus could be formed, which could be used for that purpose.

Sir, when we talk of providing shelter to everyone, this important vulnerable section of people who are employees, who have been residing in the city for many many years – whether in Government service or in private service -- are the only people who do not get the benefit of that. So, something for that section of the society ought to be done. Thank you.

MR. CHAIRMAN : Now, let us take up legislative business. Shri Arun Jaitley to introduce a Bill.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL : Sir, I have not read out my submission under Rule 377. I want to finish that. Since you have raised that point, my humble submission is that Matters under Rule 377 should not be ignored....(Interruptions) There are many hon. Members who have given notices regarding Matters under Rule 377. That Rule has become the casualty now. We are wasting our time. I am sorry for using that word. We are also wasting time on other things but we do not take up this item for which many hon. Members have given notices. They wait for a week; they wait for the ballot. ...(Interruptions)

MR. CHAIRMAN: Every section is to be blamed. Do not attribute this to only one section of the House. We do not waste time. It is because of the exchange of views that we lose time.

...(Interruptions)

SHRI PAWAN KUMAR BANSAL : I am sorry to use that word. Why should the axe fall on Matters under Rule 377 always? ...(Interruptions)

MR. CHAIRMAN: We do not waste time.

...(Interruptions)